

Annexure – 3

Name of the Corporate Debtor : Parakkott Investment India Private Limited
Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)
List of creditors as on: 08/11/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	04-11-2023	68,87,22,216.00	68,87,22,216.00	Claim against Corporate Guarantee given to	68,87,22,216.00	68,87,22,216.00	NO	31.55	0		0	-	NIL
2	DBS Bank India Limited	31-10-2023	60,44,23,439.00	50,29,26,792.00	Claim against Corporate Guarantee given to	50,29,26,792.00	50,29,26,792.00	NO	23.04			-	10,14,96,647.00	The details of additional interest charged is awaited hence the claim is kept under verification
	TOTAL		1,29,31,45,655.00	1,19,16,49,008.00									10,14,96,647.00	